

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 16462/2023

(Arising out of impugned final judgment and order dated 18-01-2023 in SA No. 67/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ORS.

PETITIONER(S)

VERSUS

AMAR KUMAR TIWARI & ANR.

RESPONDENT(S)

Date : 05-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Abhishek Kumar Singh, AOR
Mr. Manish Upadhyay, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s)

Mr. Sudhir Kumar Saxena, Sr. Adv.
Mr. Aviral Saxena, AOR
Mr. Piyush Thanvi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. An adjournment letter has been moved by learned counsel for the respondents on the ground of personal difficulty.
2. List on 17th October, 2023.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)